
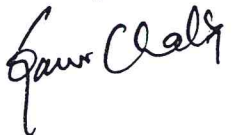



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/63/2017
NAME OF THE PETITIONER(S) : RAMADAS PANDARAVALLAPPIL & ORS
NAME OF THE RESPONDENT(S) : ROUBA RESIDENCY HOTELS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	J.R. Jayaram	Counsel for R2 - R4	
2.	Gaurav Chatterjee	" " R1	
3.	Inthiaz Ahmed V.K. for K. Grewal Kumar	Counsel for Petitioner	

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R4 are present. Counsel for the respondents prayed for time to make submissions. At request time is enlarged. Put up on 20.12.2017.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sct -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)